

(SHRI SURENDRA PAL SINGH) :
(a) and (d). The Government have no comments to offer on China's bilateral relations with other countries.

(b) and (c). China has resumed her anti-Indian propaganda after a short lull. These anti-Indian news items make unjustified allegations about our support to Dalai Lama and our so-called contacts with Taiwan; charge India with 'expansionism' towards Nepal through quotations from Nepalese newspapers on the question of Trade and Transit Treaty and play up news of strikes and demonstrations in India.

**Indian Journalists visited F.D.R.
and G.D.R.**

4419. SHRI S. C. SAMANTA : Will the Minister of EXTERNAL AFFAIRS be pleased to state the names of Indian Journalists who have visited F. D. R. and GDR on invitations of the Governments of these countries between January 1968 and October, 1970 ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH) :
The information is being collected.

**Indian Traders forced to leave
Kenya**

4420. SHRI D. AMAT ; Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether some traders of Indian origin in the Kenya have been asked to close their business and to leave that country; and

(b) if so, the number of such traders and Government's reaction thereto ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS

(SHRI SURENDRA PAL SINGH) :
(a) In June, 1970, the Government of Kenya announced that with immediate effect non-citizen traders who earlier had been issued with short-term trading licences to enable them to wind up their business by a certain date would not be accorded any extensions and that they would be required to close down their business on the expiry of their current licences. Government are not aware of any orders requiring the affected persons to leave the country.

(b) It is estimated that about 300 traders of Indian origin who are not citizens of Kenya are likely to be affected by this announcement. The majority of these persons are British passport holders.

The Government of Kenya have taken these measures in their sovereign right in accordance with their declared policy of Africanisation of trade and commerce.

Those affected traders of Indian origin who wish to come to India for permanent settlement will be accorded liberal Customs and Import Trade Control concessions by the Government of India.

Ousting of Indians from Libya

4421. SHRI E. K. NAYANAR :
SHRI DEVEN SEN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether 12 Indians drawing high salaries have been ousted from Libya; and

(b) If so, the reasons therefor and Government's reaction thereto ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH) : (a)
The Head of state of Libya, Col. Muammerel Qathafi, said in a speech on

September 5 1970 in Benghazi that 735 foreigners holding senior position in Libya have had their contracts terminated; this included 12 Indians. According to the latest information available with Government, 11 Indians employed by the Libyan Government, have had their contract terminated so far.

(b) The replacement of foreigners by Libyan nationals is a part of the Arabisation policies of the Libyan Government. It would not be proper for Government to take any formal measures in this regard since there is nothing to suggest that Indians in particular are being discriminated against.

**Invitation to Indians sent by
Chinese Embassy in
New Delhi**

4422. SHRI P. K. DEO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether all the invitations to Indians by the Chinese Embassy in New Delhi as a rule have to be routed through his Ministry;

(b) whether this rule is being strictly adhered to by the Chinese Embassy and if not, the action taken in this regard;

(c) whether the attention of Government has been drawn to a report in the *Statesman* of the 25th September, 1970 in this regard; and

(d) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) and (d). The requirement of routing invitations to non-diplomats through the Ministry of External Affairs is only designed to ensure proper security

for the Chinese Embassy. Necessary steps are taken to screen non-diplomatic invitees before entry into Chinese Embassy.

(c) Yes, Sir.

**Export of Surgical Tools to
U.S.S.R.**

4423. SHRI N. R. LASKAR :
SHRI SAMINATHAN :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether U. S. S. R. has placed an order for surgical tools from India; and

(b) whether any agreement has been signed and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). Yes. USSR has placed a firm order for 2,57,000 instruments of 15 types worth Rs. 23,96,100/- to be delivered during the period January-April, 1971. A contract has been signed to this effect on the 18th November, 1970. This is in addition to the order for 2,47,800 instruments of the value of Rs. 21,61,155 which has already been executed two months ahead of the schedule in the current year.

**Export of Products of Surgical
Instruments Plant, Madras to
Countries other than U.S.S.R.**

4424. SHRI SAMINATHAN : Will the Minister of PETROLEUM AND CHEMICALS AND MINES & METALS be pleased to state :

(a) whether the Surgical Instruments Plant at Madras has also exported its products to countries other than USSR;